

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*(Through web-based Video Conferencing Platform)*

**ITEM No.14**  
**CP No.39/BB/2021**

**IN THE MATTER OF:**

Mr. Srinivas Avutha Reddy ... Petitioner  
Vs.  
M/s. Lydor Software Innovation Pvt. Ltd. ... Respondent

**Order under Section 241 of Companies Act, 2013**

**Order delivered on: 10.03.2023**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. PRASANTA KUMAR MOHANTY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT (Through Video Conferencing):**

For the Petitioner : Shri Deepak Bhaskar, Adv.  
For the Respondent : Shri Krishna Mohan, Adv. for R1 to R4 & R7

**ORDER**

1. Heard the Ld. Counsels for the Petitioner and Respondent.
2. List the case on **04.05.2023**.

**Sd/-**

**PRASANTA KUMAR MOHANTY**  
**MEMBER (TECHNICAL)**

Krishna

**Sd/-**

**T. KRISHNAVALLI**  
**MEMBER (JUDICIAL)**